

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/78/2021
NAME OF THE COMPANY	PRG Buildcon Pvt Ltd
NAME OF THE PETITIONER(S)	Zealtop Granite Pvt Ltd
NAME OF THE RESPONDENT(S)	PRG Buildcon Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for operational creditor appeared via video conference.

Learned Counsel for corporate debtor appeared via video conference.


Inspite of our directions corporate debtor did not file counter.

Heard the learned counsel for the corporate debtor, he assured us that he is filing counter today itself. We direct him to serve the copy on other side today only and other side to file the rejoinder within a week.

Matter stands adjourned 11.08.2021.



MEMBER (T)



MEMBER(J)

Pavani